

and (b). There are eleven all-women Panchayats in Andhra Pradesh, two in Maharashtra and one in West Bengal. There are no all-women Panchayats in Assam, Bihar, Kerala, Madhya Pradesh, Madras, Mysore, Orissa, Punjab and Rajasthan States and in any of the Union Territories.

Information in respect of three States viz., Gujarat, Jammu & Kashmir and Uttar Pradesh is still awaited from the respective State Governments, and will be placed on the table of the House when received.

Khadi & Village Industries Board and Khadi Gramodyog Kendra, Tripura

1066. { Shri Biren Dutt:
Shri Dasaratha Deb:

Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that the Khadi & Village Industries Board and the Khadi Gramodyog Kendra were formed in Tripura with the same set of members; and

(b) if so, what are the names of those members?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) The Tripura Khadi Gramodyog Kendra has been formed with most of the members of the Tripura Khadi & Village Industries Board.

(b) The members of the Tripura Khadi & Village Industries Board are as follows:—

1. Shri S. M. Sen Gupta.
2. Shri N. K. Majumdar.
3. Shri U. L. Singh.
4. Shri K. J. Singh.
5. Shri T. M. Das Gupta.
6. Shri K. C. Sen.
7. Secretary, Rehabilitation Department.
8. Registrar, Co-operative Societies.
9. Director of Industries.

The Khadi Gramodyog Kendra (Tripura) consists of the first 6 mem-

bers of the Board and Shri Serajul Islam.

Safdarjang Aerodrome

1067. Shri P. C. Borooah: Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that the Safdarjang Aerodrome in New Delhi is proposed to be closed down;

(b) if so, why and when; and

(c) what alternative arrangement is being made for landing of planes?

The Minister of Civil Aviation (Shri Kanungo): (a) No, Sir.

(b) and (c). Does not arise.

Ring Road, Delhi

1068. Shri P. C. Borooah: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that there is no lighting arrangement so far on the Ring Road around Delhi/New Delhi owing to which accidents thereon are too frequent at night;

(b) how many road accidents occurred on this road during 1962-63 and 1964 so far; and

(c) what action is being taken for proper lighting of the road?

The Minister of Transport (Shri Raj Bahadur): (a) At present, only a stretch of the Ring Road, viz. Alipur-Mall Road, is electrified.

(b) 314, 352 and 270 accidents took place on the Ring Road during the year 1962, 1963 and 1964 (upto 31st August) respectively.

(c) The question of providing lights on the Ring Road is under the active consideration of the Delhi Administration.

Fixation of margin of Profit

1069. Shri Krishnapal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Delhi Administration has fixed a